

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO.5217  
TO BE ANSWERED ON 27<sup>TH</sup> MARCH, 2018

**DAIRY ENTREPRENEURSHIP DEVELOPMENT SCHEME**

5217. SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI SATAV RAJEEV:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI P.R. SUNDARAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the objectives and salient features of the Dairy Entrepreneurship Development Scheme (DEDS);
- (b) the challenges faced by the Government in the implementation of the schemes;
- (c) the steps taken by the Government to overcome the difficulties in the implementation of the scheme;
- (d) the number of beneficiaries of the scheme since its inception, State-wise;
- (e) whether the scheme has been effective in increasing milk production and alleviating poverty in the rural areas of the country;
- (f) if so, the details thereof along with the amount sanctioned/utilized by the Government for DEDS during the last three years and the current year, State-wise; and
- (g) the other steps taken by the Government to generate self employment and provide infrastructure for dairy sector?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRIMATI KRISHNA RAJ)

- (a) The objectives and salient features of the Dairy Entrepreneurship Development Scheme (DEDS) is at Annexure-I.
- (b) & (c) DEDS scheme is implemented through NABARD, as nodal agency. In order to help make subsidy disbursement process fast, simple, better accessibility to participating banks and management of information system, NABARD has initiated pilot testing of online processing of subsidy claim applications under DEDS.
- (d) Since September 2010, as on 28-02-2018, altogether 3,25,519 dairy farmers has been benefited under DEDS. State-wise details are at Annexure-II.
- (e) & (f) As per recommendations of evaluation study of DEDS conducted by the National Productivity Council, New Delhi, submitted in January, 2015, there is increase of around 123% in overall average milk production for beneficiary entrepreneur. There is also increase in livestock assets owned by beneficiary entrepreneurs. State-wise capital subsidy disbursed under DEDS during the last three years and the current year is at Annexure-II.
- (g) Department is also implementing following dairy development schemes for dairy infrastructure development to support direct and indirect employment generation:
  - i) National Programme for Dairy Development
  - ii) National Dairy Plan Phase I
  - iii) Dairy processing and Infrastructure Development Fund

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Annexure in reference to Reply to part (a) of the un-starred Question No 5217 due for answer on 27.03.2018.

**Salient features of Dairy Entrepreneurship Development Scheme (DEDS):**

**1. Objectives:**

- i. To generate self-employment and provide infrastructure for dairy sector;
- ii. To set up modern dairy farms and infrastructure for production of clean milk;
- iii. To encourage heifer calf rearing for conservation and development of good breeding stock;
- iv. To bring structural changes in the unorganized sector, so that initial processing of milk can be taken up at the village level;
- v. To upgrade traditional technology to handle milk on a commercial scale, and
- vi. To provide value addition to milk through processing and production of milk products.

**2. Eligible Beneficiaries**

Farmers, Individual Entrepreneurs and Groups of Unorganized and Organized Sector are eligible under DEDS. Group of organized sector, includes Self-Help Groups on behalf of their members, Dairy Cooperative Societies, Milk unions on behalf of their members, Milk federation, Panchayati Raj Institutions (PRIs) etc.

**3. Pattern of Assistance**

Back ended capital subsidy @ 25% of the project cost for general category and @ 33.33 % for SC/ST farmers. The component-wise subsidy ceiling will be subject to indicative cost arrived at by NABARD from time to time.

Entrepreneur contribution (Margin) for loans beyond Rs.1 lakh\* -10% of the project cost (Minimum)

Bank Loan - Balance portion

[\* Subject to any revision in RBI guidelines]

**4. Financial Institutions eligible for re-finance under the scheme**

- a. Commercial Banks
- b. Regional Rural and Urban Banks
- c. State Cooperative Banks
- d. State Cooperative Agriculture and Rural Development Banks: and
- e. Such other institutions, which are eligible for refinance from NABARD

## Annexure-II

Annexure in reference to Reply to part (d), (e) & (f) of the unstarred Question No 5217 due for answer on 27.03.2018.

State-wise capital subsidy disbursed under DEDS during the last three years and the current year and beneficiaries assisted since inception upto 28.02.2018.

S.No	State	Capital subsidy Disbursed (Rs in Lakh)				No of beneficiaries (Cumulative- since 1.09.2010 to 2017-18) (In Nos)
		2014-15	2015-16	2016-17	2017-18	
1	Andaman and Nicobar	2.93	4.54	2.48	3.50	68
2	Andhra Pradesh	2844.14	989.83	1582.12	4575.96	80944
3	Bihar	1186.98	0.00	643.94	331.34	12674
4	Chhattisgarh	188.78	342.76	186.22	9.42	1531
5	Delhi	0.00	0.00	0.00	0.00	0
6	Goa	15.26	0.00	0.00	0.00	7
7	Gujarat	2310.13	504.61	1973.73	3077.54	29831
8	Haryana	435.13	145.95	150.55	87.61	4963
9	Himachal Pradesh	187.64	286.19	198.02	441.49	6788
10	Jammu & Kashmir	281.03	144.86	211.21	195.07	7427
11	Jharkhand	20.55	0.00	14.29	67.84	245
12	Karnataka	1086.14	224.58	423.79	995.27	15952
13	Kerala	954.56	46.05	442.08	633.67	11610
14	Madhya Pradesh	430.06	37.54	494.17	505.24	4413
15	Maharashtra	647.45	2342.17	385.07	2253.25	19924
16	Orissa	192.15	51.33	92.89	86.77	5492
17	Punjab	811.22	482.46	559.58	581.62	6190
18	Rajasthan	690.08	47.41	74.72	586.27	10532
19	Tamil Nadu	2076.65	435.77	904.42	1727.78	57449
20	Telangana*		305.51	125.55	2438.35	6141
21	Uttar Pradesh	314.11	555.51	588.15	1328.21	8409
22	Uttarkhand	655.98	617.46	560.17	853.42	11883
23	West Bengal	131.93	0.67	139.14	61.77	2003
	Total (A)	15462.90	7565.18	9752.25	20841.39	304476
	N E States					
1	Arunachal Pradesh	15.69	113.90	101.20	44.20	170
2	Assam	782.09	1051.12	1199.32	645.33	9070
3	Manipur	19.00	20.23	36.27	30.52	174
4	Meghalaya	9.73	1.50	3.60	10.60	74
5	Mizoram	202.99	17.10	33.60	66.51	549
6	Nagaland	5.40	29.26	217.40	119.00	869
7	Sikkim	64.69	50.06	267.54	184.94	931
8	Tripura	39.16	127.83	76.23	231.20	1120
	Total (B)	1138.748	1411.01	1935.16	1332.30	12957
	<b>Online applications sanctioned</b>				3944.01	8086
	G.Total (Total A+B+ Online)	16601.65	8976.20	11687.41	26117.70	325519

